

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 379 of 2018

IN THE MATTER OF:

Satori Global Ltd & Anr.

...Appellants

Vs

Shailja Krishna & Ors.

... Respondents

Present:

Appellants: Mr. Arun Kathpalia, Sr. Advocate with Mr. Swapnil Gupta, Advocate.

Respondents: Mr. Bimal Bhabhda, Advocate for R-1.

Mr. Krishnendu Datta, Mr. Ujjal Banerjee and Mr. Akash Khurana, Advocates for R-4.

With

Company Appeal (AT) No. 395 of 2018

IN THE MATTER OF:

Manjula Jhunjunwala

...Appellant

Vs

Shailja Krishna & Ors.

... Respondents

Present:

Appellants: Mr. Krishnendu Datta, Mr. Ujjal Banerjee and Mr. Akash Khurana, Advocates.

Respondents: Mr. Bimal Bhabhda, Advocate for R-1.

Mr. Arun Kathpalia, Sr. Advocate with Mr. Swapnil Gupta, Advocate for R-2 & 4.

ORDER

12.09.2019: Further arguments were advanced by Mr. Arun Kathpalia, learned senior counsel representing Appellant in Company Appeal (AT) No. 379 of 2018. Hearing concluded. Heard Mr. Krishnendu Datta, learned counsel representing Appellant in Company Appeal (AT) No. 395 of 2018. Hearing concluded

Post both the appeals for hearing arguments of learned counsel for the Contesting Respondent No. 1 in both the appeals on **21st and 22nd October, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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